

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Original Application No. 383 of 1998

Allahabad this the 14 day of July 1999

Hon'ble Mr. S.K. Agrawal, Member (J)

Manoj Kumar Tiwari, aged about 26 years, Son of Sri Harihar Nath Tiwari, Resident of 80 B Sahodarpur, District Pratapgarh, and village.....address Vill. Pure Nandlal (Khandora) P.O. Hariharganj, Pratapgarh.

Applicant

By Advocate Shri R.P. Singh

Versus

1. Union of India through Secretary, Ministry of Posts and Telegraphs, New Delhi.
2. Senior Superintendent, R.M.S.(A) Division, Allahabad.
3. Inspector R.M.S. 'A' first sub Division, Allahabad.

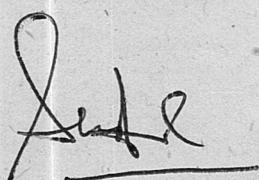
Respondents

By Advocate Shri N.B. Singh

O R D E R (Oral)

By Hon'ble Mr. S.K. Agrawal, Member (J)

Shri R.P. Singh for the applicant. Shri P. - Mathur proxy counsel to Shri N.B. Singh for the respondents. Learned counsel for the applicant has filed civil misc. application no. 1237/99 to dismiss the instant O.A. as having become infructuous.

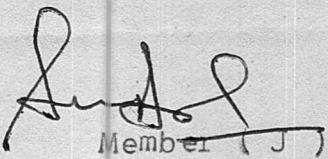


2. As per prayer of the learned lawyer for

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the applicant, this O.A. is dismissed as having become infructuous.


Member

/M.M./